NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

25

C.P No. 1051/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Brown Kraft Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Ashish Pyani Advocate

illo Dain Louin

Associates

Adv. Jon Tre Applicant

ORDER CP No.1051/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Scl/-

B.S.V. PRAKASH KUMAR

Member (Judicial)